

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 219
CP(CAA)/49(AHM)2022
in
CA(CAA)/66(AHM)2021

Order under Section 230-232 Co.Act, 2013

IN THE MATTER OF:

RB Real Estate Pvt Ltd
Madhav Urja Pvt Ltd
Madhav Heights Pvt Ltd
Madhav Infra Projects Ltd

.....Applicant

.....Respondent

Order delivered on ..16/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yuvraj Thakore, Adv.
For the Income Tax
Department : Ms. Pankti Shah, Adv. for Ms. Maithili Mehta, Adv.

ORDER

All reports are on record.

Matter stands adjourned for hearing on 22.03.2023.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)